



## Central Administrative Tribunal Principal Bench, New Delhi

OA No.1705/2020  
MA No.2213/2020

Today, this the 9<sup>th</sup> day of November, 2020

Through video conferencing

**Hon'ble Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Vijay Kumar Yadav,  
Aged about 55 years,  
S/o Late Sri T.N. Yadav,  
R/o A-10,  
IAS Officer's Colony,  
Rajpur Road, Dehradun,  
Uttarakhand.

..Applicant  
(Through Mr. Shariq Ahmed, Advocate)

Versus

1. Union of India,  
Through Deputy Secretary to Govt. of India,  
Ministry of Personnel, PG & Pension,  
Department of Personnel & Training,  
New Delhi.
2. State of Uttarakhand,  
Through the Chief Secretary,  
Govt. of Uttarakhand,  
Secretariat, Dehradun,  
Uttar Pradesh.
3. State of Uttar Pradesh,  
Through The Chief Secretary,  
Government of U.P.,  
Civil Secretariat, Lucknow,  
Uttar Pradesh.

..Respondents  
(Through Mr. Ranjan Tyagi, Advocate)



## ORDER (Oral)

### **Justice L. Narasimha Reddy:**

After arguing the OA at some length, Shri Shariq Ahmed, learned counsel for applicant sought permission of this Tribunal to withdraw the OA, duly reserving the liberty for the applicant to file a fresh one, challenging the order dated 15.09.2020 or to seek other ancillary benefits.

2. Permission is accorded and the OA is dismissed as withdrawn. It is left open to the applicant to pursue the remedies vis-à-vis the order dated 15.09.2020, in accordance with law.

3. MA No.2213/2020 shall stand disposed of.

There shall be no orders as to costs.

**( Mohd. Jamshed )**  
**Member (A)**

**( Justice L. Narasimha Reddy )**  
**Chairman**

**November 9, 2020**  
*/sunil/jyoti/rk/sd*